

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RDH TECHNOLOGIES PVT LTD

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RDH TECHNOLOGIES PVT LTD
2.	Date of incorporation of corporate debtor	08/05/1987
3.	Authority under which corporate debtor is incorporated / Registered	Ministry of Corporate Affairs (ROC Kolkata – West Bengal)
4.	Corporate Identity Number of corporate debtor	U30007WB1987PTC042319
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address Plot No - F1, Block - GP Sector V, Salt lake Kolkata WB 700091 IN
6.	Date of closure of Insolvency Resolution Process	09/11/2021
7.	Liquidation commencement date of corporate debtor	09/11/2021 (Order copy received from Hon'ble NCLT on 15/11/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Umesh Poddar IBBI/IPA-001/IP-P01912/2019/2020/12962
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address FD-71, Sector III, Salt lake, Kolkata – 700106 E-mail: capoddarumesh@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address 2 Lal Bazar Street, 2 nd Floor, Room #201-203, Kolkata – 700001 E-mail: liquidationrdh2021@gmail.com
11.	Last date for submission of claims	09/12/2021

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **RDH Technologies Pvt Ltd** on 09/11/2021.

The stakeholders of **RDH Technologies Pvt Ltd** are hereby called upon to submit their claims with proof on or before 09/12/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Umesh Poddar,

Date and place: : 15.11.2021, Kolkata

